

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(CAA)-64(PB)/2017

IN THE MATTER OF:

M/s. Chanda Trading Pvt. Ltd.
Vs.
M/s Bahusankya Finance and
Management Consultant Ltd.

.....PETITIONER

.....RESPONDANT

SECTION:

Under Section 230-234

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

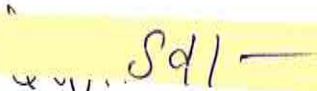
For the Petitioner :- Ms. Rashmi Gupta

For the RD (NR) :- Mr. Manish Raj

For the OL, Delhi :- Mr. ChetanaKandpal

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 31st July, 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (07.07.2017)